

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 111(ND) 15

PRESENT: SMT. INA MALHOTRA
HON'BLE MEMBER(J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2017.

NAME OF THE COMPANY: M/s Rakesh Projects Pvt Ltd. & Ors Vs. M/s Brys Projects Pvt. Ltd. & Ors

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : None

For the Respondent (s): Mr. Shashank Agarwal, Advocate for R 4 & 6
Mr. Kunal Sabharwal, Advocate for R 5
Mr. Shiv Johar, Advocate for R7, 8 & 9

ORDER

The presence of Respondents No.1 to 3 was directed for today. It is submitted that on account of their medical ailments, they could not present today.

As the matter is part heard, be listed before the regular Bench on 8th November, 2017.

—Sd—
(Ina Malhotra)
(Member (J))